

CENNTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(6)

OA 3248/2001
MA 2679/2001
with
OA 3101/2001

New Delhi this the 2nd day of May, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

OA 3248/2001

1. Shri Narendra Singh Dagar
S/O Sh. Sudh Ram
Govt. Co-Ed. S.S.S. Paprawat,
New Delhi.
2. Shri Ishwar Singh
S/O Sada Ram.
GBSSS, Dansa, New Delhi.
3. Sh. Subhash Chander Gautam
S/O Jagdish Chandra Gautam,
GBSSS No.1, Najafgarh, N/Delhi.
4. Sh. Har Bhagwan
S/O Shanu Ram
G. Sarvodaya Co-Ed. School,
Dharampura, Najagarh, N/Delhi.
5. Satish Kumar Girdhar
S/O Ramji Das,
G. Sarvodaya Co. Ed. School,
Dharampura, Najagarh, New Delhi.
6. Shri Iqbal Singh
S/O Shiv Dayal Singh
GBSSS No.3, Najafgarh, New Delhi.
7. Sh. Jagvir Singh
S/O Shri Mangli Ram,
GBSSS Kakrola, New Delhi.
8. Shri Bera Singh
S/O Sher Singh,
GBSSS, Kakrola, New Delhi
9. Shri Jukam Singh
S/O Bharat Singh,
GBSSS, Kakrola, New Delhi.
10. Ms Usha Wadhwa
D/O Sh. Ram Kishan Wadhwa
Co-Ed S.S. Sarwaswati Garden,
New Delhi West A

(P)

11. Ms. Manjeet Kaur
W/O Sh. Amarjeet Singh
Sar. Co-Ed. S.S.S. Mansarovar Garden,
New Delhi.
12. Santosh Dutta
W/O Narinder Kumar
Sar. Co-Ed. S.S.S. Mansarovar
Garden, New Delhi.
13. Veena Kumari
W/O Ashok Bhaina
Sar. Co-Ed. S.S.S. Mansarovar Garden,
New Delhi.

.. Applicants

(By Advocate Shri D.R. Gupta)

VERSUS

1. Govt. of NCT of Delhi through
Education Secretary, Old
Secretariate, Delhi.
2. Director of Education,
Govt. of NCT of Delhi,
Old Sectt., Delhi.
3. Joint Director,
Directorate of Education,
Old Sectt., Delhi.

.. Respondents

(By Advocate Mrs. Avnish Ahlawat,
learned counsel through proxy
counsel Sh. Mohit Madan)

OA 3101/2001

1. Shamsher Singh Tehlan
S/O Shri Tarachand
working at GBSSS H Block
Sultan Pur, New Delhi.
2. Ved Pal S/O Sh. Shiv Karan
working at GBSSS C Block,
Sultan Puri, New Delhi.
3. Sunil Kumar Bector S/O H.L. Bector
working at GBSSS C Block, Sultan
Puri, New Delhi.
4. Dev Dutt Sharma S/O Pitamber Shran
working at GBSSS C Block, Sultan
Puri, New Delhi.
5. Mahavir Singh S/O Chhotu Ram
working at GBSSS Mundka, New Delhi.
6. Sobha Ram S/O Fateh Chand
working at GBSSS Phase-1, Nangloi,
New Delhi.

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7. Jai Kishan Vatsa, S/o. Mange Ram Vatsa
working at Govt Boys Middle School
Ladpur, New Delhi

8. Jagdish Chander Saini, S/o. Shri Ram Kishan Saini
working at Govt Co-Ed Secondary School
Begumpur, New Delhi

9. Rajender Shamma, S/o. G.S. Shamma
working at Govt Boys Secondary School,
K-2, Mangolpuri, New Delhi

10. Jagveer Singh, S/o. Shri Dal Singh
Working at Govt Boys Secondary School,
K-2, Mangolpuri, New Delhi

11. Ram Singh, S/o. Budh Singh
Working at Govt Boys Senior Secondary School
Sultanpuri, New Delhi

12. Shrikrishan Dutt, S/o. Shri Rameshwar Dutt
Working at Govt Co-Ed Secondary School
sector-2, Rohini, New Delhi

13. Rajender Singh Shamma, S/o. Shri Barham Dutt Shamma
working at Govt Boys Senior Secondary School
Q Block, Mangol Puri, New Delhi

14. Hari Kishan, S/o. Shri Chander Dev
Working at Govt Boys Senior Secondary School
U Block, Mangolpuri, New Delhi

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15. Ram Kishan, s/o. Hoshiar Singh
Working at Govt Boys Secondary School,
Mangolpur Kalan, New Delhi.

16. Raj Singh, s/o. Pratap Singh Chhikara
Working at Govt Co.Ed. Middle School,
Mangolpur Khurd
New Delhi.

17. Ishwar Singh, s/o. Tej Ram Singh
Working at Govt Co.Ed. Secondary School,
Begum Pur, New Delhi

18. Ram Raj Kaushik, s/o. Ram Sanup
Working at Govt. Boys Senior Secondary School
Mundka, New Delhi

19. Shakuntla Devi, w/o. Prem Singh
Working at Sarvodaya Girls School
Mundka
New Delhi.

20. Smt. Veena Rani, w/o. R.D. Madan
Working at Sarvodaya Kanya Vidyalaya
Mundka
New Delhi

21. Smt. Raj Wanti, w/o. Vijender Singh
Working at Sarvodaya Kanya Vidyalaya
Mundka,
New Delhi.

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22. Smt. Pushpa Bhatia, W/o. Surander Bhatia
Working at Sarvodaya Kanya Vidyalaya
Mundka, New Delhi 10

23. Smt. Kamlesh Kumari, W/o. Surender Singh
Working at Sarvodaya Kanya Vidyalaya
Mundka, New Delhi,

24. K.K. Karuppaiah, S/o. A. Karuppaiah
Working at Govt Boys Senior Secondary School
Sultanpuri, New Delhi

25. Nimala Miglani, W/o. Sh. Girish Mohan Miglani
Working at Govt Girls Senior Secondary School
J.J. Colony Nangloi-II, New Delhi

26. Uma Devi, W/o. Sh. Purshottam Dutt
Working at Govt Girls Senior Secondary School
J.J. Colony, Nangloi-II, New Delhi

27. Raghbir Singh, S/o. Sh. Ishwar Singh
Working at Govt Boys Senior Secondary School
J.J. Colony No. 2, Nangloi, Delhi

28. Smt Krishna Malik, W/o. Sh. Jagannath Malik
G.G.S.S.S., J.J. Colony. No.2, Nangloi, Delhi
(By Advocate Sh.U.Srivastava) Versus ~~Ex~~ Applicants
Govt of NCT Delhi, through

1. The Chief Secretary
Govt of NCT Delhi, 5 Sham Nath Marg
Delhi.

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2. The Director of Education,
Directorate of Education,
Delhi Administration, Old
Sectt., Delhi.

3. The Controller of Accounts,
Principal Accounts Office,
Mori Gate, Delhi.

4. The Dy. Controller of Accounts,
Dte. of Education Edn.,
Old Secretariat, Delhi.

.. Respondents

(By Advocate Mrs. Avnish Ahlawat,
learned counsel through proxy
counsel Shri Mohit Madan)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

In both these two Original Applications, the applicants who are Trained Graduate Teachers (TGTs), have claimed refixation of their pay in the revised pay scale of Rs.5500-9000 from the respective dates of their promotion.

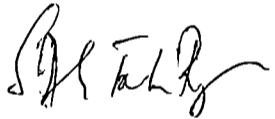
2. When these OAs were taken up for final hearing today, learned counsel for the parties have drawn our attention to the orders issued by the Govt. of India, Ministry of Human Resource Development, Department of Secondary and Higher Education dated 4.4.2002 (Annexure A 1 annexed to MA 914/2002). From this clarificatory letter, it is noticed that the respondents have taken a decision regarding the anomaly in the pay scales (senior and selection) of Primary School Teachers and decided to revise senior and selection scales of these teachers w.e.f. 1.1.1996, to the scale of Rs.5500-9000. The applicants had demanded that this should be done and they be given senior

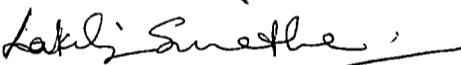
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pay of Rs.
scale of Rs.5500-9000. In the light of the decisions of the Govt. of India conveyed to the respondents in the aforesaid applications dated 4.4.2002, learned counsel for the applicants as well as the learned proxy counsel for the respondents submit that nothing further survives in these two OAs as the demand of the applicants has been met.

3. Noting the above facts and the submissions of the learned counsel, OA 3248/2001 with MA 2679/2001 and OA 3101/2001 are disposed of. The respondents to pass consequential orders as expeditiously as possible. No order as to costs.

4. Let a copy of this order be placed in OA 3101/2001.


(S.A.T. Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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